tra, (9) Manipur, (10) Meghalaya, (11) Orissa, (12) Punjab, (13) Rajasthan, (14) Tripura, (15) Uttar Pradesh, and (16) West Bengal.

बजटपूर्व संगोष्ठी के लए हर्षद मेहता को आमंत्रण

2803. **डा० अबरार अहमद** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय के अधिकारियों ने इस वर्ष आयोजित बजट-पूर्व सरकारी संगोष्ठी में भाग लेने के लिए हर्षद मेहता को आमंत्रित किया था ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) उन अधिकारियों का ब्यौरा क्या है, जिन्होंने उसे आमंत्रित करने की अनुमति प्रदान की और साथ ही इस प्रक्रिया में अंतर्ग्रस्त अधिकारियों का ब्यौरा क्या है; और

(घ) क्या सरकार उक्त संगोष्ठी में मेहता को आमंत्रित किए जाने के लिए जिम्मेदार अधिकारियों की परिसंपत्तियों और आचरण की जांच करने का विचार रखती है ?

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : (क) से (ग) जी नहीं । हां, योजना आयोग के एक सदस्य के सुझाव पर वित्त सचिव ने श्री हर्षद मेहता को मुलाकात करने का समय दिया था। श्री मेहता ने इस मुलाकात में देश के भुगतान संतुलन की स्थिति में सुधार के लिए कुछ सुझाव दिए थे । बजट संबंधी किसी मामले पर कोई चर्चा नहीं हुई थी ।

(घ) प्रश्न ही नहीं उठता ।

Auditors of banks involved in securities scam

2804. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the Minister of FINANCE be pleased to state:

(a) what are the names of the auditors of each of the nationalised banks reported to be involved in the recent securities scam for the last three years;

(b) whether audit reports point out irregularities in this respect; and

(c) what action is contemplated against the alleged negligence of the auditors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The names of statutory central auditors of State Bank of India, State Bank of Saurashtra and UCO Bank (among nationalised banks) which figure in the interim reports of Janakiraman Committee set up by Reserve Bank of India to enquire into irregular securities transactions for the years 1989-90, 1990-91 and 1991-92 are given in the Statement attached. (See below)

(b) The auditors of State Bank of India and State Bank of Saurashtra had adverssely commented on certain transactions in securities whereas the auditors of UCO Bank have mentioned that it is not possible to comment pending completion of investigation.

(c) Action, if any, against the auditors can be considered after it is established that there has been any negligence on their part.

Statement

LIST OF AUDITORS

(I) STATE BANK OF INDIA
1989-90:

1. M/s. Ramanlal G. Shah and Co., Ahmedabad (Ahmedabad Circle).
2. M/s. Ratan S. Mama and Co., Bombay (Bombay Circle).
3. M/s. Lovelock and Lewes, Calcutta (Bengal Circle).
4. M/s. Doogar and Associates, New Delhi (Bhopal Circle).
5. M/s. Tej Rwaj and Pal, Bhubaneshwar (Bhubaneshwar Circle).
6. M/s. B. K. Ramadhyani and Co., Bangalore (Bangalore Circle).